

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The D.D.A. has reported that in most of the cases conveyance deeds have either been registered or sent to the allottees for getting the same stamped from the office of the Collector of Stamps. In the remaining cases, the allottees are being asked to clear the dues such as interest for belated payment, penalty for non-payment of dues on due date, ground rent etc.

(b) the D.D.A. has reported that the time for carrying out the registration of conveyance deeds in the name of the allottee will depend upon the time taken by the allottee to complete the formalities.

(c) The D.D.A. has reported that the main reasons are the following:—

- (i) non-payment of dues, i.e. interest charges, ground rent etc. by the allottees inspite of repeated reminders ;
- (ii) inspection of flats for preparation of plan of the flat showing location, boundaries and accommodation of the flat ; and
- (iii) unauthorised addition and alteration by the allottees ;

#### **Drinking Water Connection for Pitampura Village**

2235. SHRI B.R. NAHATA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Pitampura Village, Delhi was provided drinking water connection without the arrangement for the disposal of the sewage water ;

(b) whether it is a fact that the sewage water of the village is being discharged in the storm water drain of the Saraswati Bihar adjoining Government School Building, which is becoming a health hazard ; and

(c) what steps D.D.A. propose to take for the proper disposal of the sewage water of this village ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The D.D.A. has reported that this is not a fact.

(c) The D.D.A. has reported that the sewage disposal of this village will be made in the outfall sewer as and when the sewerage scheme is prepared for this village.

#### **Metalling of Bye-Lanes in Shantiniketan**

2236. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 535 on 12th July, 1982 regarding Metalling of bye-lanes in Shantiniketan Colony and state:

(a) the progress so far in metalling of portions of the backlanes/bye-lanes behind Street No. 2, Shantiniketan Colony, which had been left out over a number of years ;

(b) whether these portions awaiting metalling are still filled up with wild thorny bushes, malba, debris and both human and bobine excreta ; and

(c) if so, the action proposed to be taken to remove long-standing irritants and healthy hazards to the residents of this side of the above colony ?

THE MINISTER OF PARLIAMENTARY AFFAIRS WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Municipal Corporation of Delhi has reported that tenders for metalling of backlanes/